

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1752/2018
M.A. No. 1931/2018

New Delhi, this the 7th day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Achal Singh, Age-47+ years,
S/o Shri Ram Dular Singh,
H.No.F.72, Gali No.03,
West Vinod Nagar, Shakarpur,
East Delhi-92
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital.
2. Jaswant Singh Uniyal, Age-50 years,
S/o Shri Anup Singh Uniyal,
143, Ambedkar Colony,
Alipur, Delhi-36
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital.
3. Bhupinder Kumar, Age-41+ years,
S/o Shri Madan Lal,
143, Ambedkar Colony, Alipur, Delhi-36
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital.
4. Jaswant Singh Rawat, Age-46+ years
S/o Late Shri Kushal Singh,
C-420, Albert Square, Gole Market,
New Delhi
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital.
5. Sita Ram, Age-35+ years,
S/o Shri Hari Mohan,
A-16/2, Deen Dayal Housing Complex,
New Delhi-64
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital.

6. Rajesh Kumar, Age-42+ years
S/o Shri Balwan Singh,
RZ-3D/4, Indira Park,
Palam Colony, Gali No.7, New Delhi-110045
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital.
7. Neeraj Kumar, Age-37+ Years,
S/o Shri Ram Singh
C-4/311, Sultanpuri, Delhi-110085
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital.
8. M. Veeramani, Age-48+ years,
S/o Shri P. Muthan
R/o D-II/89, West Kidwai Nagar, Delhi-23
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital.
9. Sumant Lal Kharel, Age-42+ years,
S/o Shri Yogy Prasad
H.No.A/22, Inderpuri, Central Delhi-12
Group-C, Cook,
Place of Posting: Kitchen Department at
RML Hospital. .. Applicants

(By Advocate: Shri Sachin Chauhan)

Versus

1. Union of India
Through the Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan, New Delhi.
2. The Medical Superintendent,
Ram Manohar Lohia Hospital,
New Delhi. .. Respondents

(By Advocate : Shri Piyush Gaur)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard Shri Sachin Chauhan, learned counsel for the applicants and Shri Piyush Gaur, learned counsel appeared on behalf of the respondents on receipt of advance notice.

2. MA 1931/2018 filed for joining together is allowed.
3. The applicants, who are claimed to be contractual employees of the respondents, filed the O.A. seeking the following relief(s):

- “(i) To further direct the respondents that applicants be granted the equal pay & allowances at par with the regular appointee on the same post, i.e., Cook or the pay & allowance attached to the sanctioned post against which the applicants are rendering the service on contractual basis that too on a consolidated salary which is much less than the pay scale (Pay & allowances) drawn by the counter part or pay and allowances attached to the sanctioned post on the principle of 'Equal Work & Equal Pay' as laid down by Hon'ble Apex Court in Civil Appeal No.213/2013 (State of Punjab and Others Vs. Jagjit Singh and Others) decided on 26.10.2016 from the date of initial date of joining including arrear of pay and allowances thereof.
- (ii) The applicants are further granted the casual leave restricted holiday, medical leave, CGHS Medical benefits and other service benefits being given to the counter parts or attached to the regular posts.

Or/and

- (ii) Any other relief which the Hon'ble Court deems fit and proper may also be awarded to the applicants”.

4. It is submitted that the applicants made number of representations vide Annexure A-1 to A-9 ventilating their

grievances to the respondents. However, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider Annexure A-1 to A-9 representations of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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